

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.41/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S VENKATALAKSHMI TRADING COMPANY V/S M/S KUMAR AUDYOGIK VIKAS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. V.V.S.N. Raju alongwith : *For the Operational Creditor*

Sh. Vedant Agarwal Proxy for : *For the Corporate Debtor*

Sh. Rahul Agarwal, Adv.

ORDER

- 1.** Ld. Counsel representing the Operational Creditor states that the rejoinder has already been filed on the e-portal of this Tribunal with advance copy already supplied to the other side.
- 2.** Ld. Proxy Counsel, Sh. Vedant Agarwal representing the Corporate Debtor states that Ld. Arguing Counsel, Sh. Rahul Agarwal is not available today, and therefore he seeks a short adjournment.
- 3.** The matter is adjourned for further hearing on 21st August, 2024, meanwhile, the written submissions, if any, be also filed on or before the next date of hearing.

-Sd-

**(Ashish Verma)
Member (Technical)**

23rd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**